

(ग) क्या नये डाकघरों में टेलीफोन और तार की सुविधाएं उपलब्ध होंगी?

संसद्-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) :  
(क) 11,698 डाकघरों में से 6,911 डाकघरों में बचत बैंक की सुविधा उपलब्ध है।

(ख) पूंजी के उपलब्ध होने और मान-दंड पूरे होने पर 827 डाकघर खोलने का प्रस्ताव है।

(ग) कुछ प्रस्तावित नये डाकघरों में टेलीफोन और तार की सुविधाओं की व्यवस्था की जायेगी। लेकिन इन सुविधाओं की व्यवस्था करना इस बात पर निर्भर करेगा कि विभाग द्वारा निर्धारित नीति के अनुसार डाकघर किसी "श्रेणी" वाले स्थान पर स्थित हो; अन्यथा प्रस्ताव लाभप्रद होने चाहिए या उन पर होने वाली हानि की पूर्त की गारंटी मिलनी चाहिए।

#### Monthly Emoluments of C. R. P. Constabulary

1934. Shri Nitraj Singh Chandhary: Will the Minister of Home Affairs be pleased to state:

(a) the total monthly emoluments paid to the Constables and Head Constables of the Central Reserve Police;

(b) whether these emoluments are equal to or less than the emoluments paid by States to their police constables and head-constables; and

(c) if less, by how much per month and vis-a-vis which State?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The following emoluments are admissible to Con-

stables and Head Constables of the Central Reserve Police:

	Pay Scales	Dearness Allowance
1. Constables	Rs. 75-1-85- EB-2-95	Rs. 47/- p.m.
2. Head Constables	Rs. 100-3- 130	Rs. 47/- for pay upto Rs. 109/- and Rs. 70/- for pay of Rs. 110/- or more

Besides, they are also eligible for house rent allowance @ 7-1/2 per cent of pay when they are not accommodated in the lines whether at the Headquarters or in the detachment area. They are also entitled to a detachment allowance at varying rates and city compensatory allowance wherever admissible.

(b) and (c). The information is being collected and will be laid on the Table of the House.

#### Officers from States on Deputation in Delhi

1036. Shrimati Savitri Shyam: Will the Minister of Home Affairs be pleased to state:

(a) the number of State Civil Service Officers from other States who were on deputation with the Delhi Administration on the 31st March, 1967;

(b) the original date from which each such Officer is on continuous deputation from his parent State;

(c) the number out of these Officers who are in receipt of special pay or deputation allowance;

(d) whether it is a fact that a number of senior officers of the Delhi and Himachal Pradesh Civil Services have been denied special allowance posts because large number of such posts are blocked by these deputationists; and